

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 3305
ANSWERED ON 20.03.2026

REVENUE EARNED FROM AUTOMATICALLY CANCELLED TRAIN TICKETS

3305 SHRI A. A. RAHIM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total revenue earned by the Indian Railways from deductions on automatically cancelled tickets during the last five financial years, year-wise;
- (b) the number of tickets that were automatically cancelled in each of these years;
- (c) the average percentage or amount retained by the Railways on automatic cancellations as per current reservation rules and notification;
- (d) whether the Ministry has assessed the cumulative financial burden imposed on ordinary passengers due to such charges and deduction practices, if so, the details thereof; and
- (e) whether Government proposes to revise the current fare-deduction and refund framework to ensure equitable treatment of passengers?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (e) During the financial years 2022-23, 2023-24, 2024-25 and 2025-26 (upto February, 2026), approximately 167.04 crore confirmed/Reservation Against Cancellation (RAC) tickets were issued whereas approximately 21.50 crore waiting list tickets were cancelled.

Clerkage is levied on cancellation of all waitlisted tickets including cancelled through IRCTC website as per the Railway Passengers (Cancellation of Tickets and Refund of Fare) Rules, 2015, notified through Gazette notification and as amended from time to time. However, details of amount credited on account of cancellation of tickets is not maintained separately.

Review and rationalization of policy is a continuous and ongoing process.
